

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 47 of 2014
Appeal no. 48 of 2014 &
Appeal no. 250 of 2013

Dated : 8th August 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Poorva Sahegal

Counsel for the Respondent(s): Mr. K.S. Dhingra for R.1
Mr. Alok Shankar for R-2
Mr. R.B. Sharma for R.3

APPEAL No. 48 of 2014

In the matter of :

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Poorva Sahegal

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. Alok Shankar for R-2
Mr. R.B. Sharma for R.3

Appeal No. 250 of 2013

NTPC Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal**

**Counsel for the Respondent(s): Mr. Alok Shankar for TPDDL
Mr. Pradeep Misra
Mr. Suraj Singh for R.2 to 5**

ORDER

The learned counsel for the Respondent No.2 in Appeal No. 47 of 2014 submits that he is filing the reply today after serving copy on the other side. Reply has already been filed in other Appeals.

Post the matter on **03.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js